

**GOVERNMENT OF INDIA  
LABOUR  
LOK SABHA**

UNSTARRED QUESTION NO:2953  
ANSWERED ON:22.12.2003  
DEEMED UNIVERSITY STATUS FOR RESEARCH INSTITUTES  
P.D. ELANGO VAN

**Will the Minister of LABOUR be pleased to state:**

- (a) whether the Government has decided to accord Deemed University status to the leading Research Institutes under the Ministry;
- (b) if so, the details thereof;
- (c) the details of research Institutes which have already been accorded the Deemed University Status and the Institutions taken up for consideration now;
- (d) the details of the funds allocated for the research institutes during the last three years and the major projects or works completed by these Institutes during the said period;
- (e) the measures taken by the Government to provide adequate representation to the OBCs in these research institutes;
- (f) whether the Government has the detailed reports from the various research institutes regarding the current status of OBC representation in Groups `A` , `B` and `C` ; and
- (g) if so, the details thereof?

**Answer**

MINISTER OF LABOUR (SHRI SAHIB SINGH VERMA)

(a) to (c) : There are four Autonomous Organisations viz. Employees` State Insurance Corporation (ESIC); Employees` Provident Fund Organisation (EPFO); V.V. Giri National Labour Institute (VVG NLI) and Central Board for Workers Education (CBWE) under the Ministry of Labour, who are not engaged in activities related to education for awarding Degrees. Thus, the Ministry of Labour has no Research Institute under its control so as to be eligible presently for seeking Deemed University Status.

(d) to (g) : Does not arise.